

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-874(PB)/2020

IN THE MATTER OF:

Mr. Kailash Nath Bhandari
v.
Alcobex Metals Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 19.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Manu Aggarwal, Mr. Anurag Sharma &
Ms. Ruchira Gupta, Advs.

For the Respondent

Mr. Rajesh Bohra, Adv.

ORDER

Since both counsels are not ready to make their submissions today, list the matter on **20.11.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)